

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/\_60 /A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Jaweplu Chai,  
Member Secretary,  
Arunachal Pradesh State Legal Service Authority, Itanagar.

Dated Guwahati, 6<sup>th</sup> January, 2022.

Sub:- Leave.

Ref:- Your letter dated 04.01.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for four days w.e.f. 10.01.2022 to 13.01.2022 with station leave permission**, has been granted.

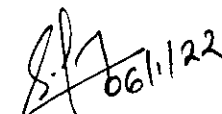
Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo no.NO.HC.VII-21/2008(Pt.)/61-62/A. dtd. , 06-01-2022**  
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
2. ✓ The Project Manager, Gauhat High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**  
Pass